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GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1272
(To be answered on the 3rd March 2016)

GROUND HANDLING BY AIRLINES

1272. SHRI V. ELUMALAI
SHRI Y.V. SUBBA REDDY

Will the Minister of CIVIL AVIATION

नागर विमानतल मंत्री

be pleased to state:-

- a) whether the Government proposes to allow airlines to carry out ground handling on their own;
- b) if so, the details thereof and the reasons therefor;
- c) whether the Airports Authority of India has raised its objections to the said proposal citing security concerns;
- d) if so, the details thereof and the response of the Government thereon; and
- e) the time by which a final decision is likely to be taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानतल मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

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- a) and (b) : Under the draft Civil Aviation Policy, Government proposes to allow domestic airlines to carry out self handling at all airports.
(c) to (e) : As part of the stakeholders' consultation process, the Airports Authority of India has also given its input. All such input received from stakeholders forms the basis for final decision in the matter shortly.
